GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 2456 ANSWERED ON 11/08/2025

AFFORDABLE HOUSING UNDER PMAY-URBAN IN ODISHA

2456. SHRI NIRANJAN BISHI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government will approve new housing projects under PMAY-Urban for urban homeless, slum dwellers, and EWS families in the State of Odisha's smaller towns; and
- (b) if so, the details thereof, it not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) &(b): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country including Odisha. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology.

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

PMAY-U and PMAY-U 2.0 are demand driven schemes. As per the scheme guidelines, selection of beneficiaries, formulation of projects and execution is done by States/Union Territories (UTs). After demand assessment and verification, States/UTs prepare project proposals and after approval of State Level Sanctioning and Monitoring Committee (SLSMC), these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC).

Based on the project proposal submitted by States/UTs, a total of 119.31 lakh houses including 7.15 lakh under PMAY-U 2.0, have been sanctioned under PMAY-U and PMAY-U 2.0 by the Ministry, so far. Out of which 112.98 lakh houses have been grounded and 93.81 lakh are completed/delivered to the beneficiaries across the country, as on 04.08.2025. Moreover, conducting demand surveys in their respective jurisdictions and validating the beneficiaries to ascertain eligibility by the States/UTs is a continuous process. Eligible citizens are also allowed to apply through Unified Web Portal of PMAY-U 2.0 and register their demand. The scheme guidelines and Unified Web-portal for submitting the online applications can be accessed through https://pmay-urban.gov.in. Accordingly, States/UTs including Odisha may formulate the project proposals for additional houses in their cities under PMAY-U 2.0, as per the housing demand assessment and submit the same to the Ministry for sanctioning.
